

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1320
ANSWERED ON:02.03.2001
BAN ON ADVERTISEMENT OF TOBACCO AND ITS PRODUCTS
ASHOK KUMAR PATEL

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have recently taken a decision to completely ban the advertisement and publicity of tobacco and tobacco products;
- (b) if so, the details thereof; and
- (c) the time by which the above decision is likely to come into effect?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

(a), (b) & (c): Yes, Sir. Cable Television Networks Rules, 1994, as amended through a notification on 8.9.2000, prohibit advertisements, which, inter-alia, promote, directly or indirectly, production, sale or consumption of cigarettes and tobacco products.